NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: CP/52,53/CAA/2016

NAME OF THE PETITIONER(S) : AMRUTANJAN PHARMAESSENCE PVT LTD

NAME OF THE RESPONDENT(S) : AMRUTANJAN HEALTH CARE LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. SRIRAM

PCS for Petitioner

ORDER

Heard the counsel for the applicant. Order is reserved.

(K.Anantha Padmanabha Swamy) Member (Judicial)